

C. A. T. Bench, JAIPUR

Date of Order	Orders
16-9-96	U.O. 2 Amr. Vk. K.N. Sharma, counsel for the appellant appellant Mrs. Babita Sharma, brief holder for the R.N. Mathur, counsel for the Major R.N. Mathur Mathur. This is an MA for extension of time for implementing the decision of the Tribunal in OA 648/94, decided on 6.3.96. This MA is not pressed as it has become infructuous. MA stands dismissed accordingly.
	(O. P. SHANMA) (COPAL KRISHNA) Administrative Member Vice Chairman (J)